

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2151
ANSWERED ON:10.03.2016
Hydro-Power Projects
Singh Dr. Bhola

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the hydro power projects on River Ganga are being opposed;
- (b) if so, the details thereof;
- (c) the total number of hydro-power projects running or pending on the Ganga river at present; and
- (d) the details thereof, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b) : Hon'ble Supreme Court, vide its judgment dated 13.08.2013, directed not to grant Environment & Forest Clearances to the 24 Hydro-Electric Schemes located in Ganga river basin, as per details given in Annex-I.

Ministry of Water Resources, River Development & Ganga Rejuvenation has directed the Central Water Commission (CWC) not to appraise the Detailed Projects Reports (DPRs) of Hydro-Electric Schemes in Ganga river basin till the report of the Committee to determine the quantum of minimum E-flow is finalized.

(c) & (d) : Total number of Hydro Power projects in operation, under construction and planned on the Ganga river are given in Annex-II.
